NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 76/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES:

Chintamani Estates Pvt.Ltd

SECTION OF THE COMPANIES ACT: 621A-441 of the Companies Act 1956

S. No. NAME DESIGNATION SIGNATURE

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Company

Secretary

ORDER C.P No. 76/441/NCLT/MB/MAH/2017

- From the side of the Petitioner the Learned Representative is present.
- For want of certain information as communicated during the course of the hearing, the matter is adjourned for the next date.
- The Report of the R.O.C. is awaited, not available on record.
- The Registry is directed to intimate the R.O.C. to furnish the Report on or before 15.05.2017.

The Matter is adjourned to 5th June, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 24.04.2017